

**Government of India**  
**Ministry of Consumer Affairs, Food and Public Distribution**  
**Department of Consumer Affairs**

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 881**  
**TO BE ANSWERED ON 22/12/2017**

**PROCUREMENT OF PULSES**

881. SHRIMATI VIJILA SATHYANANTH:

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether it is a fact that the Centre is considering to pull out of the procurement of pulses at Minimum Support Price and instead ask States to procure the key farm produces;
- (b) whether it is also a fact that the Centre would bear about 30 per cent of the amount spent for procurement that agencies of State Governments would incur during storage and release of pulses; and
- (c) whether it is also a fact that Government is also struggling to dispose of the old stock of about 1.8 million tonnes of pulses since States are not picking them up from the Central pool?

**ANSWER**

**THE MINISTER OF STATE**  
**CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION**  
**(SHRI C.R.CHAUDHARY)**

(a) & (b): Government is implementing Price Support Scheme (PSS) for procurement of pulses through Central Nodal Agencies at Minimum Support Prices (MSP) at the request of the concerned State.

(c) : Government supplies pulses from the buffer to States; and Central Agencies, Government outfits and its organs/agencies. In addition, pulses from the buffer are also released through strategic open market sale. As on 19.12.2017, around 3.40 lakh tonnes of pulses has been disposed.

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